

22.

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM


TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/77/6/HDB/2017
NAME OF THE COMPANY	Basai Steels & power Pvt Ltd
NAME OF THE PETITIONER(S)	Bharat Steel Industries
NAME OF THE RESPONDENT(S)	Basai Steels & Power Pvt Ltd
UNDER SECTION	SEC 6 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Jeevan Kumar for. Nitish Bandary,	Counsel.	9948855889.	

C. Bhupesh For IRP — Advocate — 9966622805 — 

Heard Mr.N.Jeevan Kumar on behalf of Mr.Nitish Bandary, learned counsel for the
Petitioner and Mr.G.Bhupesh, IRP.

Post the case on 19.12.2017.


Member (Technical)


Member (Judicial)